



MEETINGS COVERAGE AND PRESS RELEASES

27 MARCH 2015

SC/11843

Security Council 1988 Sanctions Committee Adds Individual Abdul Basir Noorzai, Entity Haji Basir and Zarjmil Company Hawala to Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

On 27 March 2015, the Security Council Committee established pursuant to resolution 1988 (2011) approved the addition of the entries specified below to the Committee's List (the 1988 List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2160 (2014).

A. Individuals associated with the Taliban

TAi.173 Name: 1: ABDUL BASIR 2: NOORZAI 3: na 4: na

Name (original script): عبد البصير نورزی

Title: Haji **Designation:** na **DOB:** a) 1965 b) 1960 c) 1963 **POB:** Baluchistan Province, Pakistan

Good quality a.k.a.: a) Haji Abdul Basir b) Haji 'Abd Al-Basir c) Haji Basir Noorzai d) Abdul Baseer e) Abdul Basir **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** Pakistani passport number AA3829182 **National identification no.:** Pakistani national identification number 5420124679187 **Address:** Chaman, Baluchistan Province, Pakistan **Listed on:** 27 March 2015 **Other information:** Owner of Haji Basir and Zarjmil Company Hawala (TAe.014), which provides financial services to Taliban in the region.

B. Entities and other groups and undertakings associated with the Taliban

TAe.014 Name: HAJI BASIR AND ZARJMIL COMPANY HAWALA

Name (original script): د حاجی بصیر او زرجمیل کمپنی حوالہ

A.k.a.: a) Haji Bashir and Zarjmil Hawala Company b) Haji Abdul Basir and Zar Jameel Hawala c) Haji Basir Hawala d) Haji Baseer Hawala e) Haji Abdul Basir Exchange Shop f) Haji Basir and Zarjamil Currency Exchange g) Haji Zar Jamil, Haji Abdul Baseer Money Changer **F.k.a.:** na

Address: **a)** Branch Office 1: Sanatan (variant Sanatin) Bazaar, Sanatan Bazaar Street, near Trench (variant Tranch) Road, Chaman, Baluchistan Province, Pakistan **b)** Branch Office 2: Quetta, Pakistan **c)** Branch Office 3: Lahore, Pakistan **d)** Branch Office 4: Peshawar, Pakistan **e)** Branch Office 5: Karachi, Pakistan **f)** Branch Office 6: Islamabad, Pakistan **g)** Branch Office 7: Kandahar Province, Afghanistan **h)** Branch Office 8: Herat Province, Afghanistan **i)** Branch Office 9: Helmand Province, Afghanistan **j)** Branch Office 10: Dubai, United Arab Emirates **k)** Branch Office 11: Iran **Listed on:** 27 March 2015 **Other information:** Money service provider used by senior Taliban leaders to transfer funds to Taliban commanders in the region. Owned by Abdul Basir Noorzai (TAi.173).

For further details relating to the listings, please refer to the narrative summaries of reasons for listing of the above-mentioned names annexed to this release. In accordance with paragraph 22 of resolution 2160 (2014), the narrative summary of reasons for listing the above-mentioned name are also available on the 1988 Sanctions Committee's website at

<http://www.un.org/sc/committees/1988/narrative.shtml>
(<http://www.un.org/sc/committees/1988/narrative.shtml>).

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the first update of the List in 2015. An updated List is accessible on the Committee's website at the following URL:

<http://www.un.org/sc/committees/1988/list.shtml>
(<http://www.un.org/sc/committees/1988/list.shtml>).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the 1988 Sanctions List. An updated version of the Consolidated List is accessible via the following URL: http://www.un.org/sc/committees/consolidated_list.shtml
(http://www.un.org/sc/committees/consolidated_list.shtml).

 **For information media. Not an official record.**
